## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 637/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: M/s. Emsal Services & Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP No. 637/66/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 21.12.2017.

**Sd/-**V. NALLASENAPATHY Member (Technical) **Sd/-**B.S.V. PRAKASH KUMAR

Member (Judicial)

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